



Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - VII SECTION)

MINUTES OF THE NORMS COMMITTEE- VII

MEETING No. NC/7/MEET/Feb/202526/10

DATED: 27/02/2026

Please Note

- I. For information of exporters, Norms Committee - VII handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 39, 40 .Communications in respect of cases/pertaining to NC- VII may be sent to email address: nc7.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/7/MEET/Feb/202526/10 dated 27/02/2026 of Norms Committee - VII for the year 2025-26 was held on 27/02/2026 under the Chairmanship of Abhinav Gupta, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	SANJEEV SHRIVASTAVA, Joint DGFT	DGFT(HQ)
2	Shashi Bhushan, FTDO	DGFT(HQ)
3	Nimesh Singh, Young Professional	DGFT(HQ)
4	Dineshnarain Mathur, Technical Consultant	DGFT
5	Nand Lal, Technical Consultant	DGFT
6	Shaish Kumar, Technical Consultant	DGFT

Case Details and Decision(s):

Case No.	1 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00005147AM25
RA File Number	082404000371 AM20
Licence No and Date	0810147234/13/02/2020
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	2 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	AVIGIRI URETHANE & RUBBER INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00000198AM25
RA File Number	NA
Licence No and Date	0710117303/20/11/2020
Norms Committee Decision:	
The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/10 dated 27.02.2026:	
1. A copy of Advance Authorization issued by licencing authority. 2. To indicate net content of both imported and indigenous items and accordingly to fill 4 E separately for each export item (Rubber Gasket and Rubber Profile).	
Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	3 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MEHTA STONE CONSORTIUM
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00003703AM25
RA File Number	05AA04025147 AM22
Licence No and Date	0511003090/10/06/2021
Norms Committee Decision:	
The Committee considered the case as per Agenda and noted that the company has not indicated reason for review of the decision taken in Meeting No. NC/7/MEET/Jul/202122/7 dated 28.07.2021 and therefore decided to call for the	

following information in its meeting number NC/7/MEET/Feb/202526/10 dated 27.02.2026.:

1. The case has already been approved by the Committee. Therefore the company may indicate reason for requesting review.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case

Case No.	4 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BGR ENERGY SYSTEMS LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00004090AM25
RA File Number	04AA04016996 AM22
Licence No and Date	0411001260/06/08/2021

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export S. no	Export item and total export quantity	Unit Quantity	Import Item	Quantity
1	Anion Resin (Charged) (51676 Litre)	1 Litre	Anion Resin Amber lite HPR 900 SO4 Ion Exchange Resin(Raw)	1 Litre
2	Cation Resin (Charged) (103352 Litre)	1 Litre	Cation Resin Amber Lite HPR 650H Ion Exchange Resin(Raw)	1 Litre
3	Inert Resin (Charged) (14120 Litre)	1 Litre	Inert Resin Amber lite 600i (Raw)	1 Litre

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	5 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	JK TYRE & INDUSTRIES LIMITED

Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001429AM26
RA File Number	05AX04001318 AM22
Licence No and Date	0511011440/29/03/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/10 dated 27.02.2026: 1. To give complete details of 4 E indicating quantity of both imported and indigenous items (with totaling all) per 100 Kg of Export item with wastage percentage. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case	

Case No.	6 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00005977AM25
RA File Number	05AX04000399 AM23
Licence No and Date	0511012517/12/05/2022
Norms Committee Decision: The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	7 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	ZAIBUNCO INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00006908AM25
RA File Number	06AX04000112 AM23
Licence No and Date	0611001453/01/07/2022
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/10 dated 27.02.2026: 1. Manufacturing process using all the raw material's application and also to indicate stage wise wastage. 2. Difference in PU COATED NONWOVEN FABRIC and PU SYNTHETIC LEATHER with end use of export item.	

3. The Chemical name of Treatment Agent.

4. To submit 4 E table indicating both imported and indigenous items with technical details, giving wastage.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	8 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	ATUL LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00000343AM25
RA File Number	08AX04000855 AM23
Licence No and Date	0811005839/29/08/2022

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/10 dated 27.02.2026:

1. Ratio of 2 Epoxy Resin in the export product is not given.

2. Wastage of 91% in BGE is very high. Details of byproduct and other wastage may be explained separately along with quantitative data.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	9 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	HIGHRANGE RUBBER AND COIR PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00006653AM25
RA File Number	10AX04000154 AM23
Licence No and Date	1011001333/05/09/2022

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	Import item	Quantity
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RUBBER FLOOR MATS (net content of Natural rubber 21000 Kg) (105000 Kg)	1 Kg	NATURAL RUBBER (GRADE TSR 20)	1 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	10 / NC/7/MEET/Feb/202526/10		
Case Status	Case Approved		
Party Name	FISHFA RUBBERS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026		
HQ File Number	HQRNORM REVIW00005280AM25		
RA File Number	24AX04000190 AM23		
Licence No and Date	2411001928/14/10/2022		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item and total export quantity	Unit Quantity	Import item	Quantity
RECLAIMED RUBBER SHEET (2000164 Kg)	1 Kg	*USED RUBBER TUBES WITHOUT VALVES STANDARD(MULTIPLE CUTS / SHREDS / PRESSED / BALED /CUT INTO TWO PIECES)	0.972 Kg
		Process Oil (Rubber Oil)	0.0305 Kg
Note - Subject to all statutory clearance of import item 1			
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	11 / NC/7/MEET/Feb/202526/10		
Case Status	Case Rejected		
Party Name	FISHFA RUBBERS LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026		
HQ File Number	HQRNORM REVIW00005990AM25		
RA File Number	24AX04000061 AM24		

Licence No and Date	2411002544/13/07/2023
Norms Committee Decision: The Committee examined the case in accordance with the agenda and noted that the norms had been approved earlier vide Meeting No. NC/7/MEET/Sep/2024/25/6 dated 09.10.2024. The firm subsequently submitted a review application seeking enhancement of the approved norms. After due consideration, the Committee found no justifiable grounds for enhancement. Accordingly, the Committee decided to reject the review request and to maintain status quo.	

Case No.	12 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	RMX INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00002326AM26
RA File Number	30AX04000195 AM24
Licence No and Date	3011004066/28/08/2023
Norms Committee Decision: The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/10 dated 27.02.2026: 1. The firm has stated that they have taken an amendment in license, therefore, they may be requested to submit an amended copy of license to process their case further. Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.	

Case No.	13 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001731AM26
RA File Number	03AX04003094 AM24
Licence No and Date	0311027703/09/10/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	S. No.	Import Item	Quantity
All Truck Bus Radial Tyres (Tube less)	100 MT	1.	Natural Rubber	37.969 MT

(4,000 MT)		2.	Bromo butyl Rubber	2.488 MT
		3.	Synthetic Rubber PBR	3.706 MT
		4.	Nylon Tyre Cord Fabric – Dipped	0.245 MT
		5.	Carbon Black	20.041 MT
		6.	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc)	1.109 MT
		7.	Micro Crystalline Wax	0.305 MT
		8.	Rubber Chemicals – Retarders	0.103 MT
		9.	Structol	0.251 MT
		10.	Silicon Dioxide	3.146 MT
		11.	Hydrocarbon Resin	0.184 MT
		12.	Manobond 680C	0.099 MT
		13.	Synthetic Rubber SBR	0.534 MT
		14.	Sulphur Silane	0.208 MT
		15.	Isoprene Rubber SKI	0.064 MT
		16.	Rubber Chemicals Antioxidant	1.245 MT
		17.	Rubber Chemicals Accelerator s	0.489 MT

		18.	Insoluble Sulphur	0.985MT
		19.	Steel Tyre Cord	16.592 MT
		20.	Soluble sulphur	0.284 MT
		21.	Wood Rosin	0.278 MT
		22.	Synthetic Rubber SSBR	0.025 MT
		23.	Stearic Acid	0.760 MT
		24.	Miscl. Chemicals	0.057 MT
		25.	Bead Wire	5.693 MT
		26.	Rubber process oil	0.589 MT
		27.	Zinc Oxide	2.321 MT
		28.	Adhesive Resin	0.001 MT
		29.	Reclaim rubber	0.013 MT
		30.	Polyester Tyre Cord Fabric	0.009 MT
		31.	Zincolet	0.018 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Hand book of Procedure, Vol. II.

Case No.	14 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001732AM26
RA File Number	03AX04003916 AM24
Licence No and Date	0311029023/30/11/2023

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item and Total export quantity	Unit Quantity	S. No.	Import Item	Quantity
All Truck Bus Radial Tyres (Tube less) (4000 MT)	100 MT	1.	Natural Rubber	37.969 MT
		2.	Bromo butyl Rubber	2.488 MT
		3.	Synthetic Rubber PBR	3.706 MT
		4.	Nylon Tyre Cord Fabric – Dipped	0.245 MT
		5.	Carbon Black	20.041 MT
		6.	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc)	1.109 MT
		7.	Micro Crystalline Wax	0.305 MT
		8.	Rubber Chemicals – Retarders	0.103 MT
		9.	Structol	0.251 MT
		10.	Silicon Dioxide	3.146 MT
		11.	Hydrocarbon Resin	0.184 MT
		12.	Manobond 680C	0.099 MT
		13.	Synthetic Rubber SBR	0.534 MT
		14.	SulphurSilane	0.208 MT
		15.	Isoprene Rubber SKI	0.064 MT

		16	Rubber Chemicals Antioxidant	1.245 MT
		17.	Rubber Chemicals Accelerator s	0.489 MT
		18.	Insoluble Sulphur	0.985MT
		19.	Steel Tyre Cord	16.592 MT
		20.	Soluble sulphur	0.284 MT
		21.	Wood Rosin	0.278 MT
		22	Synthetic Rubber SSBR	0.025 MT
		23.	Stearic Acid	0.760 MT
		24.	Miscl. Chemicals	0.057 MT
		25.	Bead Wire	5.693 MT
		26	Rubber process oil	0.589 MT
		27	Zinc Oxide	2.321 MT
		28	Adhesive Resin	0.001 MT
		29	Reclaim rubber	0.013 MT
		30	Polyester Tyre Cord Fabric	0.009 MT
		31	Zincolet	0.018 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Handbook of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	15 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001734AM26
RA File Number	03AX04005071 AM24
Licence No and Date	0311030748/07/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
Agricultural, Industrial Vehicle Tyres(HS Code 40117000, 40118000) (4000 MT)	100 MT	1.	Natural Rubber	24.840 MT
		2.	Carbon Black	29.099 MT
		3.	Bead wire	3.136 MT
		4.	Synthetic Rubber PBR	4.868 MT
		5.	Bromo butyl Rubber	1.532 MT
		6.	Zinc Oxide	1.795 MT
		7.	Rubber Chemical Antioxidant	1.388 MT
		8.	Misc Chemicals	0.031 MT
		9.	Stearic Acid	0.942 MT
		10.	Insoluble Sulphur	0.336 MT
		11.	Hydrocarbon Tackifier Resin	0.001 MT
		12.	Rubber Process Oil	3.377 MT
		13.	Rubber Chemical Accelerator	0.562 MT

		14.	Synthetic Rubber SBR 1502,1712,1723,1783	18.965MT
		15.	Micro Crystalline Wax	0.892 MT
		16.	Nylon Tyre Cord Fabric Dipped	2.037 MT
		17.	PolysterTyre Cord Fabric Dipped	3.633 MT
		18.	Structol	0.272 MT
		19.	Wood Resin	0.636 MT
		20.	Reclaim Rubber	1.277 MT
		21.	Soluble Sulphur	0.670 MT
		22.	Zincolet	0.343 MT
		23.	Monobond 680 C	0.002 MT
		24.	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol- Formaldehyde Resin etc)	0.993 MT
		25.	Rubber Chemical Retarder	0.115 MT
		26	Silicon dioxide	0.105 MT
		27	Steel tyre chord	0.557 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	16 / NC/7/MEET/Feb/202526/10
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Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001733AM26
RA File Number	03AX04005072 AM24
Licence No and Date	0311030747/07/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
Agricultural, Industrial Vehicle Tyres (HS Code 40117000, 40118000) (4000 MT)	100 MT	1.	Natural Rubber	24.840 MT
		2.	Carbon Black	29.099 MT
		3.	Bead wire	3.136 MT
		4.	Synthetic Rubber PBR	4.868 MT
		5.	Bromo butyl Rubber	1.532 MT
		6.	Zinc Oxide	1.795 MT
		7.	Rubber Chemical Antioxidant	1.388 MT
		8.	Misc Chemicals	0.031 MT
		9.	Stearic Acid	0.942 MT
		10.	Insoluble Sulphur	0.336 MT
		11.	Hydrocarbon Tackifier Resin	0.001 MT
		12.	Rubber Process Oil	3.377 MT
		13.	Rubber Chemical Accelerator	0.562 MT

		14.	Synthetic Rubber SBR 1502,1712,1723,1783	18.965MT
		15.	Micro Crystalline Wax	0.892 MT
		16.	Nylon Tyre Cord Fabric Dipped	2.037 MT
		17.	PolysterTyre Cord Fabric Dipped	3.633 MT
		18.	Structol	0.272 MT
		19.	Wood Resin	0.636 MT
		20.	Reclaim Rubber	1.277 MT
		21.	Soluble Sulphur	0.670 MT
		22.	Zincolet	0.343 MT
		23.	Monobond 680 C	0.002 MT
		24.	Synthetic Resin(Bonding agent such as Tackiflzing Resin/, Resorcinol- Formaldehyde Resin etc)	0.993 MT
		25.	Rubber Chemical Retarder	0.115 MT
		26.	Silicon dioxide	0.105 MT
		27.	Steel tyre chord	0.557 MT

Note : 1. There should be a value cap on rubber chemicals (Antioxidant , Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	17 / NC/7/MEET/Feb/202526/10
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Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001736AM26
RA File Number	03AX04005376 AM24
Licence No and Date	0311031423/22/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export item and Total Export quantity	Unit Quantity	S. No.	Import Item	Quantity
Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM) (3500 MT)	100 MT	1	Natural Rubber (HSN Code No. : 40012200 and 40012100	39.290 MT
		2	Bromo butyl Rubber	0.152 MT
		3	Synthetic Rubber SBR (Gr. 1502,1723)	2.973 MT
		4	Synthetic Rubber PBR	5.252 MT
		5	Nylon Tyre Cord Fabric – Dipped	11.035 MT
		6	Carbon Black	22.259 MT
		7	Hydrocarbon Resin	0.008 MT
		8	Stearic Acid	1.160 MT
		9	Micro Crystalline Wax	0.482 MT
		10	Rubber Chemicals – Retarders	0.109 MT
		11	Structol /Processing aids	0.013 MT

		12	Sulphur Silane	0.011 MT
		13	Silica	2.568 MT
		14	Misc. Chemical	0.579 MT
		15	Zincolet	0.549 MT
		16	Reclaimed rubber	1.474 MT
		17	Rubber Chemicals Antioxidant	1.062 MT
		18	Rubber Chemicals Accelerator	0.431 MT
		19	Rubber process oil	4.607 MT
		20	Bead wire	4.169 MT
		21	Sulphur powder	0.668 MT
		22	Insoluble Sulphur	0.378 MT
		23	Zinc Oxide	2.131 MT
		24	Synthetic resin (Bonding agent such as Tackiflzing Resin/, Resorcinol- Formaldehyde Resin etc)	0.105 MT
		25	Polyester tyre cord fabric dipped	0.001 MT
		26	Steel Tyre cord	0.001 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	18 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001735AM26
RA File Number	03AX04005375 AM24
Licence No and Date	0311031422/22/02/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	S. No.	Import Item	Quantity
Automobile Tyres Reinforced with Nylon Trye Cord Fabric (Truck/Bus, Specialty, LCV, LM) (3500 MT)	100 MT	1	Natural Rubber (HSN Code No. : 40012200 and 40012100	39.290 MT
		2	Bromo butyl Rubber	0.152 MT
		3	Synthetic Rubber SBR (Gr. 1502,1723)	2.973 MT
		4	Synthetic Rubber PBR	5.252 MT
		5	Nylon Tyre Cord Fabric – Dipped	11.035 MT
		6	Carbon Black	22.259 MT
		7	Hydrocarbon Resin	0.008 MT
		8	Stearic Acid	1.160 MT
		9	Micro Crystalline Wax	0.482 MT
		10	Rubber Chemicals – Retarders	0.109 MT

		11	Structol /Processing aids	0.013 MT
		12	Sulpur Silane	0.011 MT
		13	Silica	2.568 MT
		14	Misc. Chemical	0.579 MT
		15	Zincolet	0.549 MT
		16	Reclaimed rubber	1.474 MT
		17	Rubber Chemicals Antioxidant	1.062 MT
		18	Rubber Chemicals Accelerator	0.431 MT
		19	Rubber process oil	4.607 MT
		20	Bead wire	4.169 MT
		21	Sulphur powder	0.668 MT
		22	Insoluble Sulphur	0.378 MT
		23	Zinc Oxide	2.131 MT
		24	Synthetic resin (Bonding agent such as Tackiflzing Resin/, Resorcinol- Formaldehyde Resin etc)	0.105 MT
		25	Polyester tyre cord fabric dipped	0.001 MT
		26	Steel Tyre cord	0.001 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals

as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	19 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001737AM26
RA File Number	03AX04005471 AM24
Licence No and Date	0311031762/05/03/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	Name of Import Item	Quantity
Passenger Car Radial (PCR) , Utility Vehicle Radial Tyres (UVR) (6000 MT)	100 MT	1. Natural Rubber (HSN Code No. 40012200 and 40012100)	20.918 MT
		2.Bromobutyl Rubber	2.291 MT
		3. Nylon Tyre Cord Fabric Dipped	1.304 MT
		4.Polyester Cord Fabric – Dipped	3.471 MT
		5 Carbon Black	22.523 MT
		6. Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc)	0.918 MT
		7. Microcrystalline Wax	0.382 MT
		8. Rubber Chemical Retarder	0.097 MT
		9.Structol	0.300 MT

		10. Misc Chemicals	0.138 MT
		11. Adhesive agent	0.036 MT
		12. Zincolet	0.128 MT
		13 Monobond 680c	0.044 MT
		14. Steel tyre cord	8.031 MT
		15. Synthetic Rubber SBR	9.136 MT
		16.Synthetic Rubber PBR	7.818 MT
		17. Isoprene rubber ski	0.709 MT
		18.reclaimed rubber	0.697 MT
		19. Bead Wire	3.811 MT
		20. Insoluble Sulphur	0.872 MT
		21. Stearic acid	0.580 MT
		22. Sillicon dioxide.	3.520 MT
		23. Synthetic Rubber SSBR	5.150 MT
		24. SulphurSilane	0.287 MT
		25. WAX BLEND	0.003 MT
		26. Hydrocarbon Resin	0.730 MT
		27.Liquid Isoprene rubber	0.055 MT
		28. Rubber Chemical Antioxidant	1.074 MT

		29. Rubber Chemical Accelerator	0.677 MT
		30. Rubber Process Oil	2.518 MT
		31. Zinc Oxide	1.782 MT
		32. Kaolin	0.028 MT
		33.SolubleSulphur	0.344 MT
		34. Wood rosin	0.003 MT
		35.resin sylvatraxx	0.022 MT
		36.EPDM	0.014 MT
		37. Chlorobutyl Rubber	0.044 MT

Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and Misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	20 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM REVIW00001739AM26
RA File Number	03AX04005675 AM24
Licence No and Date	0311032049/12/03/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
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Agricultural, Industrial Vehicle Tyres(HS Code 40117000, 40118000) (4000 MT)	100 MT	1.	Natural Rubber	24.840 MT
		2.	Carbon Black	29.099 MT
		3.	Bead wire	3.136 MT
		4.	Synthetic Rubber PBR	4.868 MT
		5.	Bromo butyl Rubber	1.532 MT
		6.	Zinc Oxide	1.795 MT
		7.	Rubber Chemical Antioxidant	1.388 MT
		8.	Misc Chemicals	0.031 MT
		9.	Stearic Acid	0.942 MT
		10.	Insoluble Sulphur	0.336 MT
		11.	Hydrocarbon Tackifier Resin	0.001 MT
		12.	Rubber Process Oil	3.377 MT
		13.	Rubber Chemical Accelerator	0.562 MT
		14.	Synthetic Rubber SBR 1502,1712,1723,1783	18.965MT
		15.	Micro Crystalline Wax	0.892 MT
		16.	Nylon Tyre Cord Fabric Dipped	2.037 MT
		17.	PolysterTyre Cord Fabric Dipped	3.633 MT
		18.	Structol	0.272 MT

		19.	Wood Resin	0.636 MT
		20.	Reclaim Rubber	1.277 MT
		21.	Soluble Sulphur	0.670 MT
		22.	Zincolet	0.343 MT
		23.	Monobond 680 C	0.002 MT
		24.	Synthetic Resin(Bonding agent such as Tackiflzing Resin/, Resorcinol- Formaldehyde Resin etc)	0.993 MT
		25.	Rubber Chemical Retarder	0.115 MT
		26	Silicon dioxide	0.105 MT
		27	Steel tyre chord	0.557 MT
Note: 1. There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	21 / NC/7/MEET/Feb/202526/10			
Case Status	Case Approved			
Party Name	CEAT LIMITED			
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026			
HQ File Number	HQRNORM REVIW00001738AM26			
RA File Number	03AX04005674 AM24			
Licence No and Date	0311032318/19/03/2024			
Norms Committee Decision:				
The committee considered the case as per agenda and decided to ratify the norms as under:-				
Export Item and Total export quantity	Unit Quantity	S. No.	Import Item	Quantity

All Truck Bus Radial Tyres (Tube less) (4000 MT)	100 MT	1.	Natural Rubber	38.930 MT
		2.	Bromo butyl Rubber	2.488 MT
		3.	Synthetic Rubber PBR	3.706 MT
		4.	Nylon Tyre Cord Fabric – Dipped	0.245 MT
		5.	Carbon Black	20.041 MT
		6.	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc)	1.109 MT
		7.	Micro Crystalline Wax	0.305 MT
		8.	Rubber Chemicals – Retarders	0.103 MT
		9.	Structol	0.251 MT
		10.	Sillicon Dioxide	3.146 MT
		11.	Hydrocarbon Resin	0.184 MT
		12.	Manbond 680C	0.099 MT
		13.	Synthetic Rubber SBR	0.534 MT
		14.	Sulpur Silane	0.208 MT
		15.	Isoprene Rubber SKI	0.064 MT
		16.	Rubber Chemicals Antioxidant	1.245 MT
		17.	Rubber Chemicals	0.489 MT

			Accelerator s	
		18.	Insoluble Sulphur	0.985MT
		19.	Steel Tyre Cord	16.592 MT
		20.	Soluble sulphur	0.284 MT
		21.	Wood Rosin	0.278 MT
		22	Synthetic Rubber SSBR	0.025 MT
		23.	Stearic acid	0.760 MT
		24.	Misc Chemicals	0.057 MT
		25.	Bead wire	5.693 MT
		26	Rubber process Oil	0.589 MT
		27	Zinc Oxide	2.321 MT
		28	Adhesive Resin	0.001 MT
		29	Reclaim rubber	0.013 MT
		30	Polyester Tyre Cord Fabric	0.009 MT
		31	Zincolet	0.018 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals as per general note 8 of the Hand book of Procedure, Vol. II.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	22 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	CEAT LIMITED
Meeting Number	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026

and Date	
HQ File Number	HQRNORM REVIW00001740AM26
RA File Number	03AX04001611 AM25
Licence No and Date	0311035153/03/07/2024

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Quantity and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
All Truck Bus Radial Tyres - Tubeless. (3100 MT)	100 MT	1.	Natural Rubber	38.93 MT
		2.	Bromo butyl Rubber	2.449 MT
		3.	Synthetic Rubber PBR	3.996 MT
		4.	Nylon Tyre Cord Fabric – Dipped	0.295 MT
		5.	Carbon Black	21.853 MT
		6.	Synthetic Resin (Bonding agent such as Tackiflzing Resin/, Resorcinol-Formaldehyde Resin etc)	1.257 MT
		7.	Stearic Acid	1.000MT
		8.	Micro Crystalline Wax	0.304 MT
		9.	Rubber Chemicals – Retarders	0.112 MT
		10.	Structol	0.234 MT
		11.	Sillicon Dioxide	3.364 MT
		12.	Misc Chemicals	0.067 MT

		13	Hydrocarbon Resin	0.209 MT
		14.	Manbond 680C	0.080MT
		15.	Synthetic Rubber SBR	0.624 MT
		16	Bead wire	5.309 MT
		17.	SulpurSilane	0.209 MT
		18.	Isoprene Rubber SKI	0.023 MT
		19.	Rubber Chemicals Antioxidant	1.317 MT
		20.	Rubber Chemicals Accelerator s	0.513 MT
		21.	Rubber process Oil	0.597 MT
		22	Insoluble Sulphur	1.093MT
		23.	Steel Tyre Cord	17.898 MT
		24.	Zinc Oxide	2.592 MT
		25.	Soluble sulphur	0.301 MT
		26	Wood Rosin	0.342 MT
		27	Adhesive Resin	0.001 MT
		28	Reclaim rubber	0.009 MT
		29	Polyester Tyre Cord Fabric	0.007 MT
		30	Zincolet	0.015 MT

Note: There should be a value cap on rubber chemicals (Antioxidant, Accelerators & Retarders) and misc. chemicals, as per general note 8 of the Hand book of Procedure, Vol. II

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	23 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00002860AM26
RA File Number	03AX04002594 AM26
Licence No and Date	0311046836/25/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (3000000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.002 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL	1.811 Kg

			RUBBER (BIIR)	
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.553 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.700 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.056 Kg
		17	ZINC OXIDE	2.452 Kg

		18	STEARIC ACID	0.388 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 Kg
		20	PRECIPITATED SILICA	1.948 Kg
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 Kg
		22	PETROLEUM TACKIFIER RESIN	0.395 Kg
		23	PHENOLIC TACKIFIER RESIN	0.692 Kg
		24	INSOLUBLE SULPHUR	0.490 Kg
		25	SILANE COUPLING AGENT	0.321 Kg
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.775 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 Kg
		28	PROCESSING ADDITIVES	0.367 Kg
		29	HOMOGENIZING AGENT	0.749 Kg
		30	COBALT BORON	0.079 Kg

			COMPLEX-COBALT 22.5% (MONO BOND)	
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		33	BLADDERS (Quantity in Numbers)	0.014
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	24 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00002862AM26
RA File Number	03AX04002593 AM26
Licence No and Date	0311046838/25/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	S. No.	Import item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 Kg

handling vehicles and machines, B. Radials - All Steel (3000000 Kgs)		2	NATURAL RUBBER- TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.002 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL	11.553 Kg

			TYRE CORD)	
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.700 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.056 Kg
		17	ZINC OXIDE	2.452 Kg
		18	STEARIC ACID	0.388 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 Kg
		20	PRECIPITATED SILICA	1.948 Kg
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 Kg

		22	PETROLEUM TACKIFIER RESIN	0.395 Kg
		23	PHENOLIC TACKIFIER RESIN	0.692 Kg
		24	INSOLUBLE SULPHUR	0.490 Kg
		25	SILANE COUPLING AGENT	0.321 Kg
		26	AGEING RESISTANCE CHEMICAL (PERKALINK-900 / HVA -2)	0.775 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 Kg
		28	PROCESSING ADDITIVES	0.367 Kg
		29	HOMOGENIZING AGENT	0.749 Kg
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079 Kg
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		33	BLADDERS (Quantity in Numbers)	0.014
		34	ANTITACK RELEASE PREPARATION	0.263 Kg

			(RUBBER COMPOUND RELEASE)	
Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (S. No.8) of the Hand Book of Procedure, Vol. II. for the export items. RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE				

Case No.	25 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00002863AM26
RA File Number	03AX04002584 AM26
Licence No and Date	0311046839/25/08/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total Export quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, A. Nylon, Nylon and Aramide. (4750000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	8.912 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	25.230 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.592 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.200 Kg
		5	SYNTHETIC RUBBER:OIL	1.267 Kg

			EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	0.187 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	45.788 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	7.897 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.079 Kg
		11	POLYESTER TYRE CORD FABRIC (DIPPED)	0.069 Kg
		12	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.006 Kg
		13	WIRE OF IRON OR NON- ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.097 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.567 Kg
		15	RUBBER CHEMICAL	0.918 Kg

			:ANTIOXIDANTS	
		16	RUBBER CHEMICAL :ACCELERATOR	0.580 Kg
		17	RUBBER CHEMICAL :RETARDERS	0.093 Kg
		18	ZINC OXIDE	1.923 Kg
		19	STEARIC ACID	1.086 Kg
		20	MICROCRYSTALLINE PETROLEUM WAX	0.807 Kg
		21	PRECIPITATED SILICA	0.184 Kg
		22	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	3.780 Kg
		23	PETROLEUM TACKIFIER RESIN	0.004 Kg
		24	PHENOLIC TACKIFIER RESIN	0.394 Kg
		25	INSOLUBLE SULPHUR	0.155 Kg
		26	SILANE COUPLING AGENT	0.023 Kg
		27	AGEING RESISTANCE	0.002 Kg

			CHEMICAL (PERKALINK-900 / HVA -2)	
		28	PROCESSING ADDITIVES	0.465 Kg
		29	HOMOGENIZING AGENT	0.090 Kg
		30	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		31	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		32	BLADDERS (Quantity in numbers)	0.014
		33	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	26 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	SUBHAM OILS & RESINS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00002905AM26
RA File Number	02AX04000408 AM26
Licence No and Date	0211009391/27/08/2025

Norms Committee Decision:

The Committee considered the case as per Agenda and decided to call for information of following deficiencies in its meeting No: NC/7/MEET/Feb/202526/10 dated 27.02.2026:

1. % composition of export item including indigenous component on Net content basis.

2.% water of reaction in the process and other wastage may be given separately.

3. Complete technical details as per Annexure to Appendix 4E.

Therefore, the Committee decided to ask the firm to upload the relevant documents against the D/L on DGFT's New IT Portal for examination of the case. Hence, the Committee decided to defer the case.

Case No.	27 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003025AM26
RA File Number	04AX04000588 AM26
Licence No and Date	0411010308/03/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination	

Case No.	28 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MACRO GRANULE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003040AM26
RA File Number	03AX04002721 AM26
Licence No and Date	0311047071/04/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	29 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MARKAP RESOURCES PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003269AM26
RA File Number	05AX04002074 AM26
Licence No and Date	0511035179/17/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	30 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003416AM26
RA File Number	04AX04000681 AM26
Licence No and Date	0411010461/24/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	31 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003461AM26
RA File Number	03AX04003266 AM26
Licence No and Date	0311047702/29/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	32 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003466AM26
RA File Number	03AX04003268 AM26
Licence No and Date	0311047733/29/09/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	33 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	METRO TYRES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003577AM26
RA File Number	05AX04002403 AM26

Licence No and Date	0511035551/07/10/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	34 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003580AM26
RA File Number	34AX04000550 AM26
Licence No and Date	3411007043/07/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	Import item	Quantity
POLYESTER RESIN SOLUTION - VOY- 801 (Resin content 70% minimum) (198000 Kg)	1 Kg	NEO PENTYL GLYCOL	0.333 Kg
		PHTHALIC ANHYDRIDE	0.329 Kg
		ADIPIC ACID	0.116 Kg
		SOLVENT C9	0.248 Kg
		BUTYL GLYCOL	0.058 Kg

Note: Wastage includes losses due to water off reaction and handling loss.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE.

Case No.	35 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	ALPHA TREADS
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003591AM26
RA File Number	10AX04000220 AM26
Licence No and	1011003481/07/10/2025

Date	
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	36 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	VISION PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003611AM26
RA File Number	34AX04000551 AM26
Licence No and Date	3411007058/08/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	Import item	Quantity
POLYESTER RESIN SOLUTION - VOY- 802 (Resin content 60% minimum) (198000 Kg)	1 Kg	NEO PENTYL GLYCOL	0.300 Kg
		PHTHALIC ANHYDRIDE	0.331 Kg
		ADIPIC ACID	0.054 Kg
		SOLVENT C9	0.299 Kg
		BUTYL GLYCOL	0.100 Kg

Note: Wastage includes losses due to water off reaction and handling loss

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	37 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	CAPRICOATING SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003657AM26
RA File Number	03AX04003525 AM26
Licence No and Date	0311048017/10/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to defer the case for further examination.

Case No.	38 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003695AM26
RA File Number	03AX04003545 AM26
Licence No and Date	0311048111/13/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and Total export quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (3000000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	0.002 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 Kg

		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.553 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.700 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.056 Kg
		17	ZINC OXIDE	2.452 Kg
		18	STEARIC ACID	0.388 Kg

		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 Kg
		20	PRECIPITATED SILICA	1.948 Kg
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 Kg
		22	PETROLEUM TACKIFIER RESIN	0.395 Kg
		23	PHENOLIC TACKIFIER RESIN	0.692 Kg
		24	INSOLUBLE SULPHUR	0.490 Kg
		25	SILANE COUPLING AGENT	0.321 Kg
		26	AGEING RESISTANCE CHEMICAL (PERKALINK- 900 / HVA -2)	0.775 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 Kg
		28	PROCESSING ADDITIVES	0.367 Kg
		29	HOMOGENIZING AGENT	0.749 Kg
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079 Kg

		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		33	BLADDERS (Quantity in Numbers)	0.014
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	39 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003688AM26
RA File Number	03AX04003552 AM26
Licence No and Date	0311048104/13/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Unit Quantity	S. No.	Import item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 Kg

		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.689 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	2.907 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ	0.466 Kg

			/ HS	
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.129 Kg
		17	ZINC OXIDE	1.787 Kg
		18	STEARIC ACID	0.876 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 Kg
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg
		23	PROCESSING ADDITIVES	0.599 Kg
		24	HOMOGENIZING AGENT	0.614 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg

		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		27	BLADDERS (Quantity in numbers)	0.014
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for all export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	40 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003689AM26
RA File Number	03AX04003550 AM26
Licence No and Date	0311048105/13/10/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	41 / NC/7/MEET/Feb/202526/10				
Case Status	Case Approved				
Party Name	BALKRISHNA INDUSTRIES LIMITED				
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026				
HQ File Number	HQRNORM APPLY 00003690AM26				
RA File Number	03AX04003549 AM26				
Licence No and Date	0311048106/13/10/2025				
Norms Committee Decision:					
The committee considered the case as per agenda and decided to ratify the norms as under:-					
Export Item and total export quantity		Unit Quantity	S. No.	Import Item	Quantity

New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.689 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
		12	WIRE OF IRON OR NON-	2.907 Kg

			ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.129 Kg
		17	ZINC OXIDE	1.787 Kg
		18	STEARIC ACID	0.876 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 Kg
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg

		23	PROCESSING ADDITIVES	0.599 Kg
		24	HOMOGENIZING AGENT	0.614 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		27	BLADDERS (Quantity in numbers)	0.014
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for all export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	42 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003691AM26
RA File Number	03AX04003548 AM26
Licence No and Date	0311048107/13/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	S. No.	Import quantity	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	5.102 Kg

vehicles and machines, B. Radials - Nylon and Polyester, Polyester. (4750000 Kg)		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	21.728 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	11.819 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	10.053 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR-1712 / 1723 / 1783	1.689 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	49.921 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	1.763 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.050 Kg
		10	POLYESTER TYRE CORD FABRIC (DIPPED)	3.367 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	0.030 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG	2.907 Kg

			(BRONZE COATED TYRE BEADWIRE)	
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.466 Kg
		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.350 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.685 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.129 Kg
		17	ZINC OXIDE	1.787 Kg
		18	STEARIC ACID	0.876 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.872 Kg
		20	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.004 Kg
		21	PHENOLIC TACKIFIER RESIN	0.639 Kg
		22	INSOLUBLE SULPHUR	0.330 Kg
		23	PROCESSING ADDITIVES	0.599 Kg

		24	HOMOGENIZING AGENT	0.614 Kg
		25	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		26	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		27	BLADDERS (Quantity in numbers)	0.014
		28	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	43 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003692AM26
RA File Number	03AX04003547 AM26
Licence No and Date	0311048108/13/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	S. No.	Import item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on agricultural or forestry vehicles and machines, A. Bias – Nylon (5000000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	2.277 Kg
		2	NATURAL RUBBER-TECHNICALLY	26.998 Kg

			SPECIFIED NATURAL RUBBER (TSNR)	
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	2.982 Kg
		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	4.785 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	9.174 Kg
		6	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		7	6A) CARBON BLACK FEED STOCK (CBFS)	46.342 Kg
		8	NYLON TYRE CORD FABRIC (DIPPED)	6.800 Kg
		9	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.098 Kg
		10	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.310 Kg
		11	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.477 Kg
		12	RUBBER CHEMICAL	0.924 Kg

			:ANTIOXIDANTS	
		13	RUBBER CHEMICAL :ACCELERATOR	0.523 Kg
		14	RUBBER CHEMICAL :RETARDERS	0.087 Kg
		15	ZINC OXIDE	1.788 Kg
		16	STEARIC ACID	1.086 Kg
		17	MICROCRYSTALLINE PETROLEUM WAX	0.829 Kg
		18	PRECIPITATED SILICA	0.002 Kg
		19	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	4.022 Kg
		20	PHENOLIC TACKIFIER RESIN	0.151 Kg
		21	INSOLUBLE SULPHUR	0.128 Kg
		22	PROCESSING ADDITIVES	0.606 Kg
		23	HOMOGENIZING AGENT	0.004 Kg
		24	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg

		25	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		26	BLADDERS (quantity in Numbers)	0.014
		27	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: **Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.**

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	44 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003693AM26
RA File Number	03AX04003544 AM26
Licence No and Date	0311048109/13/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item and total export quantity	Unit Quantity	S. No.	Import Item	Quantity
New Pneumatic Tyres of Rubber, Of a kind used on construction, mining or industrial handling vehicles and machines, B. Radials - All Steel (3000000 Kg)	100 Kg	1	NATURAL RUBBER-SMOKED SHEETS (RSS)	21.723 Kg
		2	NATURAL RUBBER-TECHNICALLY SPECIFIED NATURAL RUBBER (TSNR)	12.099 Kg
		3	SYNTHETIC RUBBER:BUTADIENE RUBBER (BR)	3.658 Kg

		4	SYNTHETIC RUBBER:STYRENE BUTADIENE RUBBER SBR-1500/1502	9.757 Kg
		5	SYNTHETIC RUBBER:OIL EXTENDED STYRENE BUTADIENE RUBBER SBR- 1712 / 1723 / 1783	0.002 Kg
		6	HALO BUTYL RUBBER - CHLORO BUTYL RUBBER (CIIR) / BROMO BUTYL RUBBER (BIIR)	1.811 Kg
		7	CARBON BLACK OR (It's Raw Material of Carbon Black)	0.000
		8	7A) CARBON BLACK FEED STOCK (CBFS)	35.965 Kg
		9	NYLON TYRE CORD FABRIC (DIPPED)	0.017 Kg
		10	RUBBERISED TEXTILE FABRIC NYLON CHAFER FABRIC (DIPPED)	0.001 Kg
		11	STRANDED WIRE, ROPES AND CABLES (BRASS COATED STEEL TYRE CORD)	11.553 Kg
		12	WIRE OF IRON OR NON-ALLOY STEEL OF A THICKNESS ABOVE 18 SWG BUT UP TO 26 SWG (BRONZE COATED TYRE BEADWIRE)	3.277 Kg
		13	RUBBER CHEMICAL :ANTIOXIDANTS TMQ / TDQ / HS	0.268 Kg

		14	RUBBER CHEMICAL :ANTIOXIDANTS	1.361 Kg
		15	RUBBER CHEMICAL :ACCELERATOR	0.700 Kg
		16	RUBBER CHEMICAL :RETARDERS	0.056 Kg
		17	ZINC OXIDE	2.452 Kg
		18	STEARIC ACID	0.388 Kg
		19	MICROCRYSTALLINE PETROLEUM WAX	0.609 Kg
		20	PRECIPITATED SILICA	1.948 Kg
		21	RAE (Residual Aromatic Extract) OIL OR SIMILAR PRODUCTS IN WHICH THE WEIGHT OF THE AROMATIC CONSTITUENTS EXCEEDS THAT OF THE NON AROMATIC CONSTITUENT, USED AS PLASTICISERS AND ALSO KNOWN AS RUBBER PROCESS OIL.	1.015 Kg
		22	PETROLEUM TACKIFIER RESIN	0.395 Kg
		23	PHENOLIC TACKIFIER RESIN	0.692 Kg
		24	INSOLUBLE SULPHUR	0.490 Kg
		25	SILANE COUPLING AGENT	0.321 Kg

		26	AGEING RESISTANCE CHEMICAL (PERKALINK- 900 / HVA -2)	0.775 Kg
		27	AGEING RESISTANCE CHEMICAL (HTS)	0.310 Kg
		28	PROCESSING ADDITIVES	0.367 Kg
		29	HOMOGENIZING AGENT	0.749 Kg
		30	COBALT BORON COMPLEX-COBALT 22.5% (MONO BOND)	0.079 Kg
		31	MOULD RELEASE PREPARATION (INSIDE RELEASE)	0.179 Kg
		32	MOULD RELEASE PREPARATION (OUTSIDE RELEASE)	0.133 Kg
		33	BLADDERS (Quantity in Numbers)	0.014
		34	ANTITACK RELEASE PREPARATION (RUBBER COMPOUND RELEASE)	0.263 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	45 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	BALKRISHNA INDUSTRIES LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003694AM26
RA File Number	03AX04003546 AM26
Licence No and	0311048110/13/10/2025

Date	
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	46 / NC/7/MEET/Feb/202526/10		
Case Status	Case Approved		
Party Name	ATUL LIMITED		
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026		
HQ File Number	HQRNORM APPLY 00003808AM26		
RA File Number	08AX04001110 AM26		
Licence No and Date	0811016469/17/10/2025		
Norms Committee Decision:			
The committee considered the case as per agenda and decided to ratify the norms as under:-			
Export Item and total export quantity	Unit Quantity	Import item	Quantity
Bisphenol-A based liquid epoxy resin ((Technical Characteristics: Colour Less liquid, standard Bisphenol-A based epoxy resin)) (Epoxy value 5.35) (5000000 Kg)	1 Kg	Bisphenol-A	0.676 Kg
		Epichlorohydrin	0.555 Kg
		Caustic soda lye (Real)	0.245 Kg
RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE			

Case No.	47 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MRF LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003879AM26
RA File Number	04AX04000779 AM26
Licence No and Date	0411010625/22/10/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	

Case No.	48 / NC/7/MEET/Feb/202526/10		
Case Status	Case Approved		

Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003932AM26
RA File Number	26AX04000021 AM26
Licence No and Date	2611002093/27/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product	Unit Quantity	Sl.No.	Import items	Quantity
NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON AGRCULTRL OR FORSTRY VEHICLES AND MACHNES-RADIAL NYLON STEEL BELTED(NEW PNEUMATIC TYRES, OF RUBBER OF A KIND USED ON AGRCULTRL OR FORSTRY VEHICLES AND MACHNES-RADIAL NYLON STEEL BELTED) (4000000 Kg)	1 Kg.	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10)	30.870 Kg
		2.	Synthetic Rubber-SBR-1723/1783(Synthetic Rubber)	0.580 Kg
		3.	Synthetic Rubber-SBR 1500,1502(Synthetic Rubber)	7.130 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	8.900 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	1.540 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	0.120 Kg
		7.	Carbon Black Feed-N220 N234 N326 N330 N375 N660(Reinforcement Filler)	27.290 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	1.350 Kg

	9.	Steel Wire / Steel Cord(Steel Wire)	6.380 Kg
	10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	3.370 Kg
	11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.530 Kg
	12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.340 Kg
	13.	Insoluble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.250 Kg
	14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	2.370 Kg
	15.	Mycrocrystalline Wax, MC Wac with 70% paraffin(Anti ozonant)	0.940 Kg
	16.	Rubber Chemical-TMQ(Anti Oxidant)	0.400 Kg
	17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.670 Kg
	18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.310 Kg
	19.	Gum Rosin(Takifier)	0.760 Kg
	20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.700 Kg
	21.	Zinc Oxide(Curing Activator)	1.990 Kg

	22.	Calcium Carbonate(Reinforcement Filler)	0.160 Kg
	23.	77PD(Anti ozonant)	0.270 Kg
	24.	6PPD(Anti ozonant	0.860 Kg
	25.	Stearic Acid(Curing Activator)	0.890 Kg
	26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.040 Kg
	27.	Precipitated Silica(Reinforcement Filler)	1.470 Kg
	28.	HMM 65(Dry bond Agent)	0.060 Kg
	29.	Phenolic Tackifier Resin(Takifier)	0.500 Kg
	30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.240 Kg
	31.	Poly and Liner(Auxillury material)	0.620 Kg
	32.	Eva bag and poly(Auxillury material)	0.080 Kg
	33.	Inner Paint(Auxillury material)	0.130 Kg
	34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)	0.020 Kg
	35.	Curing Bladder(Tire consolidation aid)	0.410 Kg
	36.	Turn up Bladder(Tire consolidation aid in green stage)	0.310 Kg

		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.080 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	1.680 Kg
		39.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillary material)	0.260 Kg
		40.	Paraffinic Oil(Process Aid)	0.030 Kg
		41.	Vulcuren(Curing Agent)	0.001 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	49 / NC/7/MEET/Feb/202526/10
Case Status	Case Approved
Party Name	ATC TIRES AP PRIVATE LIMITED
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003931AM26
RA File Number	26AX04000022 AM26
Licence No and Date	2611002092/27/10/2025

Norms Committee Decision:

The committee considered the case as per agenda and decided to ratify the norms as under:-

Export Product and Total export quantity	Unit Quantity	S.No.	Import items	Quantity
NEW PNEUMATIC TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON (NEW PNEUMATIC	100.0 kg.	1.	Natural Rubber(Natural Rubber SPR-20/SPR-20/Grade 10,20 / TSR10, SVR 3L, STR20 HG, SVR 10 And EUDR Natural Rubber SPR-20/SPR-20/Grade 10,20 /	26.73 Kg

TYRES, OF RUBBER: OF A KIND USED ON AGRICULTURAL OR FORESTRY VEHICLES AND MACHINES - BIAS NYLON) (4000000 Kg)			TSR10, SVR 3L, STR20 HG, SVR 10)	
		2.	Synthetic Rubber-SBR-1723/1783(Synthetic Rubber)	6.90 Kg
		3.	Synthetic Rubber-SBR-1500,1502(Synthetic Rubber)	9.06 Kg
		4.	POLYBUTADIENE RUBBER (PBR),PBD Cobalt /Nickel,PBD (Neodymium)(Synthetic Rubber)	6.50 Kg
		5.	Chlorobutyl Rubber(Synthetic Rubber)	0.65 Kg
		6.	Recycle Rubber NR Reclaim (Super Fine Grade) Tread Crumb Rubber - 80 Mesh(Recycled Rubber)	3.48 Kg
		7.	Carbon Black Feed-N220 N234 N326 N330 N375 N660(Reinforcement Filler)	26.82 Kg
		8.	NYLON 6 DIPPED TYRE CORD FABRICS AND NYLON 66 DIPPED TYRE CORD FABRICS(Textile Tire Reinforcement)	7.20 Kg
		9.	Steel Wire / Steel Cord(Steel Wire)	0.02 Kg
		10.	Bead Wire(Wire Of Iron Or Non Alloy Steel Bead Wire)	2.98 Kg
		11.	Soluble Sulphur treated with 1.0%(Curing Agent)	0.78 Kg
		12.	Insoluble Sulphur 20% oil-treated(Curing Agent)	0.10 Kg

		13.	Insouble sulphur 10 (CRYSTEX (TM) CURE PRO)(Curing Agent)	0.01 Kg
		14.	LOW PAH OIL - (PROCESS OIL - PANOIL 2900 TRAE), Rubber Process Oil, Low PCA Oil(Process Aid)	5.67 Kg
		15.	Mycrocrytaline Wax, MC Wac with 70% parrafin(Anti ozonant)	0.98 Kg
		16.	Rubber Chemical-TMQ(Anti Oxidant)	0.37 Kg
		17.	Accelerator (DPG.MBTS,CBS,TBBS,DCBS ,Peptizer,PVI, Rubber Chemical PVI(Curing accelerator)	0.75 Kg
		18.	Silane X-50-S,Zinc Soap Of Unsaturated Fatty Acids(Coupling Agent,Process Aid,Trackifier)	0.67 Kg
		19.	Gum Rosin(Takifier)	0.11 Kg
		20.	Mixture Of Aromatic Hydrocarbon Resin(Process Aid)	0.05 Kg
		21.	Zinc Oxide(Curing Activator)	1.65 Kg
		22.	Calcium Carbonate(Reinforcement Filler)	0.54 Kg
		23.	77PD(Anti ozonant)	0.32 Kg
		24.	6PPD(Anti ozonant)	0.80 Kg
		25.	Stearic Acid(Curing Activator)	1.04 Kg
		26.	Cobalt Salt (Corebond CB-23)(Dry bond Agent)	0.01 Kg

		27.	Precipitated Silica(Reinforcement Filler)	0.78 Kg
		28.	HMM 65(Dry bond Agent)	0.01 Kg
		29.	Phenolic Tackifier Resin(Takifier)	0.51 Kg
		30.	Penacolite B-20-S,Reinforcing PF Resin Premixed With HMT,Koresin,Hydrocarbon Resin DCPD 100-5(Dry bond Agent,Takifier)	0.15 Kg
		31.	Poly and Liner(Auxillury material)	0.57 Kg
		32.	Eva bag and poly(Auxillury material)	0.07 Kg
		33.	Inner Paint(Auxillury material)	0.14 Kg
		34.	Outer Paint / TIRE FINISH PAINT(Auxillury material)	0.02 Kg
		35.	Curing Bladder(Tire consolidation aid)	0.30 Kg
		36.	Turn up Bladder(Tire consolidation aid in green stage)	0.26 Kg
		37.	PBN2 (Supunbond Nylon Fabric) / Masking Tape(Material made up of Nylon to protect air retention layer of tire)	0.06 Kg
		38.	POLYSTER TIRE CORD FABRIC, 1000D/2 23 EPI, 1300D/2 23 EPI, 1500D/2 19 EPI,23 EPI 2000D/2 19,23,25 EPI, 1500D/2 27 EPI(Textile tire reinforcement (polyester).)	0.06 Kg

		39.	Nylon-6 840D/1 15.2 X 15.2 EPI, Nylon 6 420 / 1 25 x 25 EPI, 6 840D/2 14 EPI, 6 840D/2 17 EPI(Textile Tire Reinforcement)	0.09 Kg
		40.	Antitack Powder for Batch Off, PROMOL ME-43(Auxillary material)	0.20 Kg

Value CAP Note: Rubber Chemicals & misc. chemicals may be allowed as per general note (8) of the Hand Book of Procedure, Vol. II. for the export items.

RA concerned may take necessary action under Para 4.07 of HBP as per above decision of NORMS COMMITTEE

Case No.	50 / NC/7/MEET/Feb/202526/10
Case Status	Case Deferred
Party Name	MARUTI TECHNO RUBBER PVT LTD
Meeting Number and Date	NC/ 7/ MEET/ Feb/ 202526/ 10 and 27/02/2026
HQ File Number	HQRNORM APPLY 00003941AM26
RA File Number	05AX04002595 AM26
Licence No and Date	0511035951/28/10/2025
Norms Committee Decision:	
The committee considered the case as per agenda and decided to defer the case for further examination.	